

## LOK SABHA SECRETARIAT Press and Public Relations Wing

Second Session of Seventeenth Lok Sabha: An Overview\*

1. Period of the Session(Second Session) 18 November – 13 December 2019

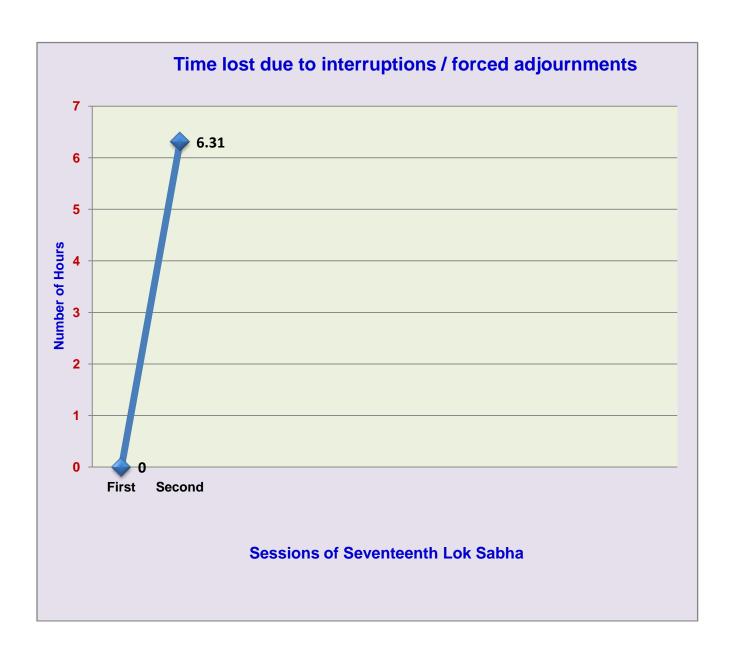
2. Adjourned sine die on: 13 December 2019

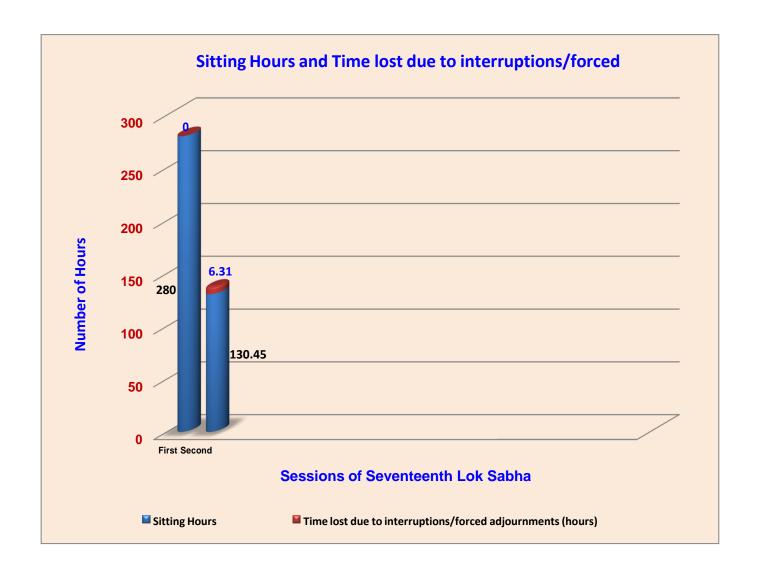
3. Number of Sittings held 20 sittings (Second Session)



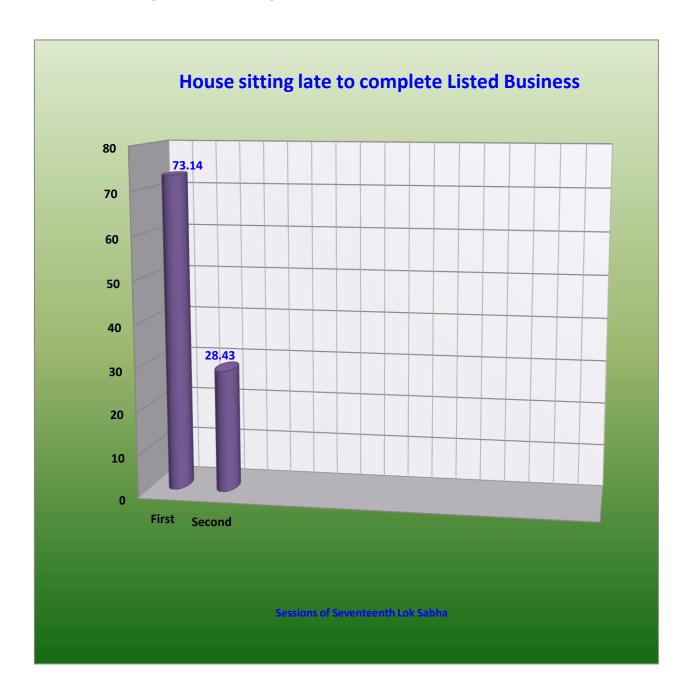


Sessions of Seventeenth Lok Sabha	Time lost due to interruptions / forced adjournments
First	Nil
Second	6 hours and 31 minutes



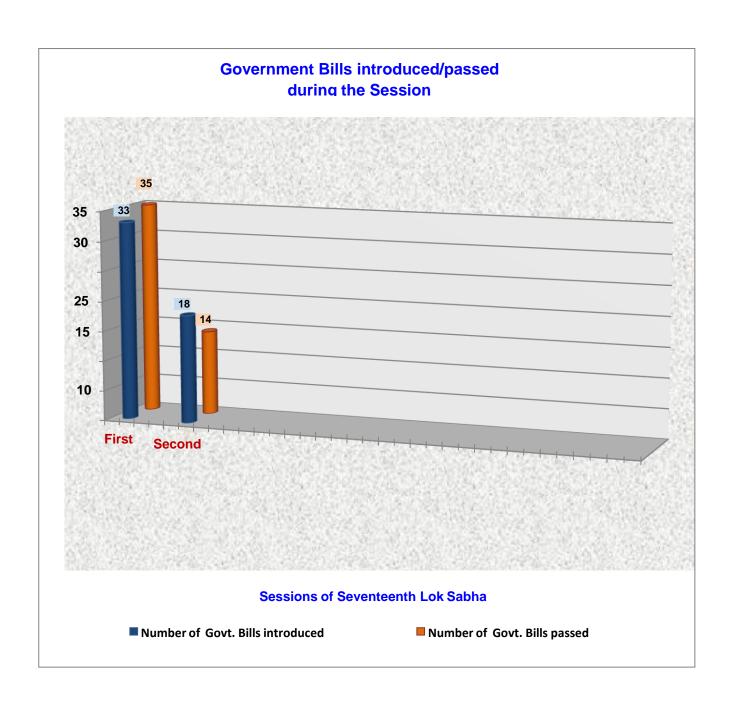


## 6. House sitting late to complete Listed Business (Second Session)



### 7. Legislative Business -- Government Bills

Sessions of Seventeenth Lok Sabha	Number of Government Bills introduced	Number of Government Bills passed
First	33	35
Second	18	14



### List of Government Bills introduced during the Second Session

Sl.	Title of the Bill	<b>Date of Introduction</b>
No.		
1.	The Prohibition of Electronic Cigarettes (Production, Manufacture, Import, Export, Transport, Sale, Distribution, Storage and Advertisement) Bill, 2019	22 November 2019
2.	The Taxation Laws (Amendment) Bill, 2019	<b>25 November 2019</b>
3.	The International Financial Services Centres Authority Bill, 2019	25 November 2019
4.	The Recycling of Ships Bills, 2019	<b>25 November 2019</b>
5.	The Special Protection Group (Amendment) Bill, 2019	25 November 2019
6.	The National Capital Territory of Delhi (Recognition of Property Rights of Residents in Unauthorised Colonies) Bill, 2019	26 November 2019
7.	The Dadra and Nagar Haveli and Daman and Diu (Merger of Union Territories) Bill, 2019	26 November 2019
8.	The Industrial Relations Code, 2019	<b>28 November 2019</b>
9.	The Arms (Amendment) Bill, 2019	29 November 2019
10.	The Appropriation (No. 3) Bill, 2019	04 December 2019
11.	The Constitution (One Hundred and Twenty-Sixth Amendment) Bill, 2019	09 December 2019
12.	The Citizenship (Amendment) Bill, 2019	09 December 2019
13.	The Anti-Maritime Piracy Bill, 2019	09 December 2019
14.	The Central Sanskrit Universities Bill, 2019	11 December 2019
15.	The Personal Data Protection Bill, 2019	11 December 2019
16.	The Code on Social Security, 2019	11 December 2019
17.	The Maintenance and Welfare of Parents and SeniorCitizens (Amendment) Bill, 2019	11 December 2019
18.	The Insolvency and Bankruptcy Code (Second Amendment) Bill, 2019	12 December 2019

### List of Government Bills passed during the Second Session

Sl. No.	Title of the Bill	Date of Passing
1.	The Chit Funds (Amendment) Bill, 2019	<b>20 November 2019</b>
2.	The National Institute of Design (Amendment) Bill, 2019, as passed by Rajya Sabha	26 November 2019
3.	The Prohibition of Electronic Cigarettes (Production, Manufacture, Import, Export, Transport, Sale, Distribution, Storage and Advertisement) Bill, 2019	27 November 2019
4.	The Special Protection Group (Amendment) Bill, 2019	<b>27 November 2019</b>
5.	The Dadra and Nagar Haveli and Daman and Diu (Merger of Union Territories) Bill, 2019	27 November 2019
6.	The National Capital Territory of Delhi (Recognition of Property Rights of Residents in Unauthorised Colonies) Bill, 2019	28 November 2019
7.	The Taxation Laws (Amendment) Bill, 2019	<b>02 December 2019</b>
8.	The Recycling of Ships Bill, 2019	<b>03 December 2019</b>
9.	The Appropriation (No. 3) Bill, 2019	<b>04 December 2019</b>
10.	The Arms (Amendment) Bill, 2019	<b>09 December 2019</b>
11.	The Citizenship (Amendment) Bill, 2019	<b>09 December 2019</b>
12.	The Constitution (One Hundred and Twenty-Sixth Amendment) Bill, 2019	10 December 2019
13.	The International Financial Services Centres Authority Bill, 2019	11 December 2019
14.	The Central Sanskrit Universities Bill, 2019	<b>12 December 2019</b>

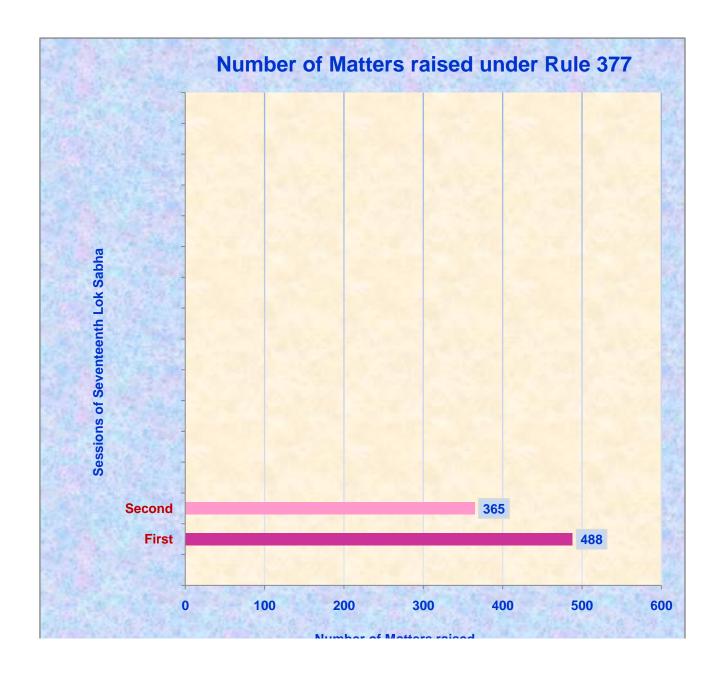
### 8. Legislative Business – Private Members' Bill (Second Session)

	(i)	Introduced	28
•	(ii)	Passed	00

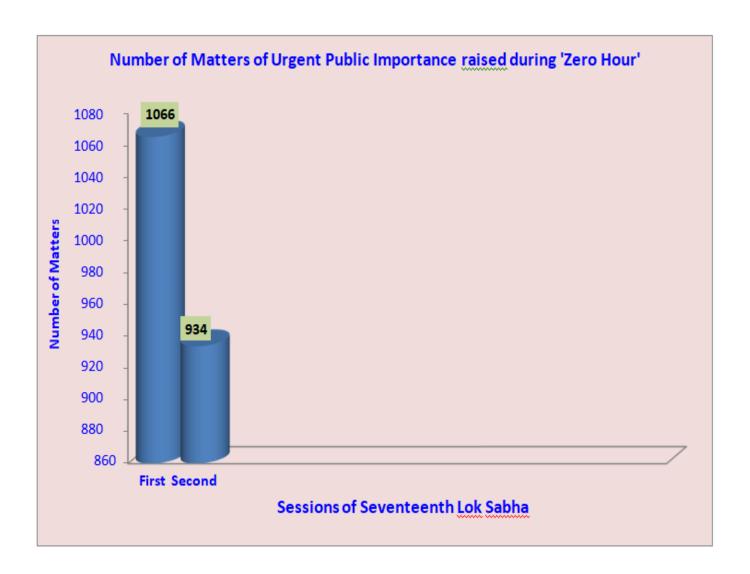
## 9. Number of matters raised under Rule 377 (Second Session)

365

{Rule 377 stipulates that a member who wishes to bring to the notice of the House a matter which is not a point of order, shall give notice in writing to the Secretary- General specifying clearly and precisely the text of the matter to be raised. The member may be permitted to raise it only after the Speaker has given the consentand at such time and date as the Speaker may fix.}



10. Number of matters of Urgent Public Importance Raised during "Zero Hour" (Second Session)

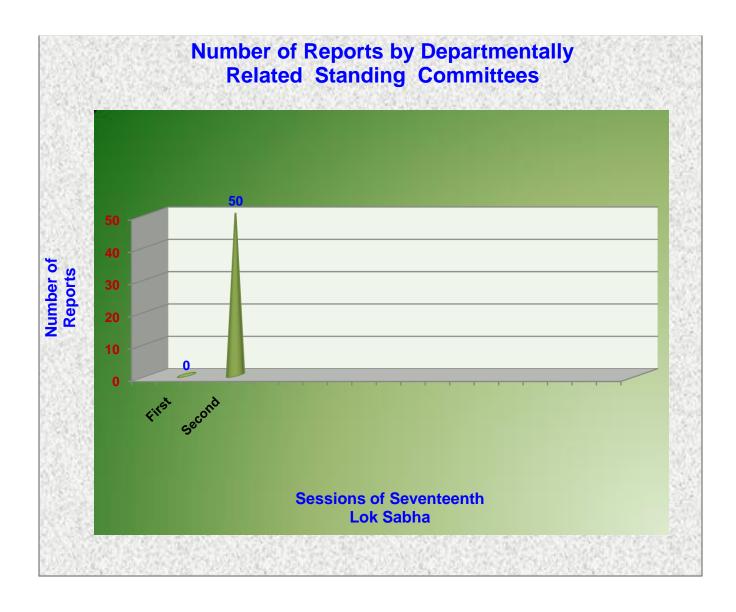


11. Number of Discussions held under Rule 193

2

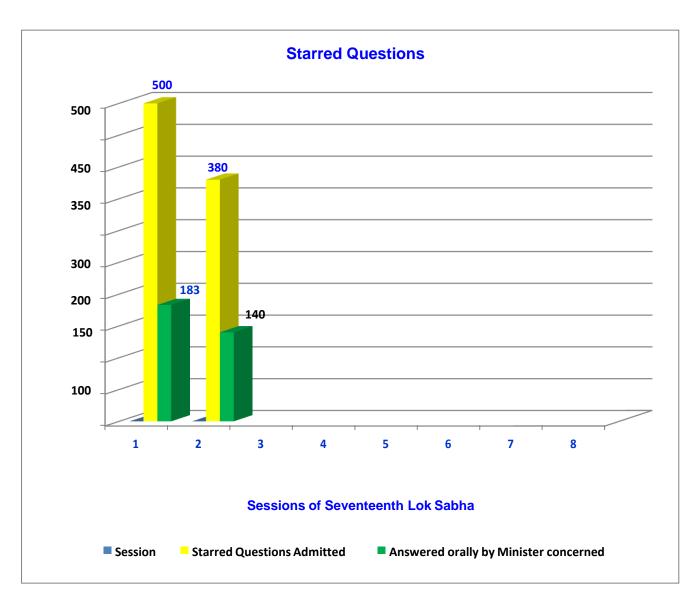
12. Statements by Ministers

18

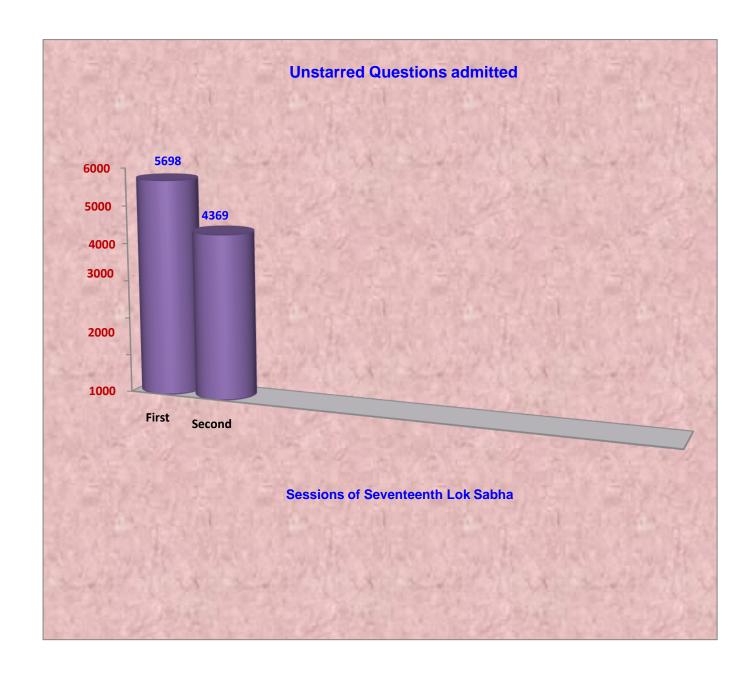


### 14. Total number of Questions admitted (Second Session)

SI. No.	Type of Questions	Number of Questions
1.	Starred Questions admitted	380
2.	Starred Questions answered orally	140
3.	Unstarred Questions admitted	4369 <sup>@</sup>



@ Excluding 1 Unstarred Question (USQ No. 3784 dated 11/12/2019, M/o Defence) deleted under Rule 47 of 'Rules of Procedure and Conduct of Business in Lok Sabha' (Smt. Ranjanben Dhananjay Bhatt).



# 15. Number of Visitors to the Visitors' Gallery during Second Session of 17<sup>th</sup> Lok Sabha

Number of Visitors' Passes issued	28452
Maximum number of Visitors' Passes issued for any single day and the date for whichissued	2707 passes issued for 12 December 2019

